

drastic cut in the supply of quota of kerosene by the Indian Oil Corporation;

(b) whether it is also a fact that this reduction in quota is contrary to the agreement signed by the dealers and the Indian Oil Corporation in 1966; and

(c) if so, what steps are being taken to restore the quota as per the original agreement and by when this quota is likely to be restored?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) A few complaints were received including from SKO-LDO dealers in Gujarat against reduction of monthly kerosene quota;

(b) No, Sir;

(c) As a part of restructuring of dealerships and equalisation of SKO/LDO quota among dealers, it was decided to bring the allocation of dealers to a uniform level of 250 KL per month in a phased manner, on the condition that excess allocation over and above 250 KL per month will be discontinued on commissioning of new agents in the area.

Setting up of gas-cum-naphtha cracker in Assam

2962. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under the consideration of Government for setting up a gas-cum-naphtha cracker project in Assam which is a very highly attractive investment proposition due to preferential prices of gas in the North-eastern region; and

(b) if so, what are the details in this regard?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and

(b) There is a proposal for the setting up of a petrochemical complex in Assam. Decision on such proposals is taken on techno-economic considerations.

शिमला के रोहड़ और चिड़गांव तहसीलों में एल० पी० जी० गैस की सप्लाई

2963. श्री चन्दन गर्मा : क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिमाचल प्रदेश में शिमला जिले की रोहड़ और चिड़गांव तहसीलों में उपभोक्ताओं को एल० पी० जी० गैस की सप्लाई उस क्षेत्र की स्थानीय को-ऑपरेटिव यूनिटों द्वारा की जाती है; जो कि उपभोक्ताओं को ठीक प्रकार से गैस की सप्लाई नहीं करते;

(ख) क्या सरकार इन दोनों तहसीलों के उपभोक्ताओं को एल० पी० जी० गैस की सप्लाई हिमाचल प्रदेश नागरिक आपूर्ति निगम द्वारा करवाने का विचार रखती है, जो कि राज्य के सभी भागों में उपभोक्ताओं को एल० पी० जी० गैस का वितरण ठीक प्रकार से करते हैं; और

(ग) यदि हाँ, तो कब तक, यदि नहीं तो इसके क्या कारण हैं ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री ब्रह्म दत्त): (क) से (ग) रोहड़ में एल० पी० जी० गैस वितरण केंद्र हिमाचल प्रदेश राज्य सिविल सप्लाई कॉरपोरेशन को दिया गया है तथा इसका प्रबन्ध रोहड़ हंसल को-ऑपरेटिव यूनिट लिमिटेड द्वारा किया जा रहा है। भारी वर्षा/स्नो फॉल के कारण रोहड़ में फरवरी, 1989 के दौरान एल० पी० जी० की सप्लाई में विच्छेद पड़ा। चिड़गांव में इस समय एल० पी० जी० की सुविधा नहीं है।